

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 306
IB-9(ND)/2024

IN THE MATTER OF:

M/ Security Compass Consulting & Training Services Private Limited

.....APPLICANT/PETITIONER

SECTION

U/s 59 of IBC, 2016

Order delivered on 23.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr/Ms. Mily Ghoshal, Advocate.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Learned Counsel appears for the Applicant. Mr. Ravi Kiran appearing on behalf of the RoC seeks one week further time to file report. One week granted as a last and final opportunity.

No one has appeared on behalf of the Income Tax Department and no report has been filed. We direct the Income Tax Department to file the report within a week.

List the matter on 10.05.2024.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)